


M. Exe. No. 14/2013

Dated-24.02.2022

D.H. is absent.

On perusal of case record it appears that the D.H. State Bank of India filed this execution case on 13.12.2013 but since 29.11.2019, D.H. is absent without any steps.

It may be presumed that the D.H. is no more interested to proceed with this case which is evident from its conduct. However, as the D.H. after fighting a legal battle in M.S. No. 22/2011 has received the decree as fruit, same cannot be denied to it. Therefore, this case is filed till appearance of the D.H.


Munsif No. 1
Dibrugarh